



महाराष्ट्र शासन राजपत्र

प्राधिकृत प्रकाशन

गुहवार, अंगस्ट ३, १९७८/श्रावण १२, शके १९००

स्वतंत्र संकलन म्हणून फाईल करण्यासाठी या भागाला वेगळे पृष्ठ क्रमांक दिले आहेत.

भाग पाच

महाराष्ट्र विधानसभेत व महाराष्ट्र विधानपरिषदेत सादर केलेली विधेयके

पुढील विधेयके, इत्यादी, असाधारण राजपत्र म्हणून त्यांच्यापुढे दर्शविलेल्या दिनांकांना प्रसिद्ध झाली आहेत :—

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गुहवार, जुलै २७, १९७८/श्रावण ५, शके १९००

The following Bill is published under the first proviso to rule 115 (1) of the Maharashtra Legislative Assembly Rules :—

L. A. BILL No. XXXVII OF 1978.

A BILL

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 1979.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 1979; and for the purpose of authorising payment of the said sums; It is hereby enacted in the Twenty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Appropriation Act, 1978.

Issue of Rs. 46,98,07,947 out of the Consolidated Fund of the State for the year 1978-79.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in the aggregate to the sum of forty-six crores, ninety-eight lakhs, seven thousand nine hundred and forty-seven rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 1979, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 1979.

THE SCHEDULE

(See sections 2 and 3)

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
	A-EXPENDITURE ON REVENUE ACCOUNT				
	General Administration Department				
12	Housing ..	283, Housing ..	6,32,000	6,32,000
		Total—General Administration Department.	6,32,000	6,32,000
	Revenue and Forests Department				
35	Land Revenue	229, Land Revenue	10	10
42	District Administration	253, District Administration.	24,58,000	24,58,000
		Total—Revenue and Forests Department.	24,58,010	24,58,010
	Agriculture and Co-operation Department				
60	Co-operation ..	298, Co-operation ..	15,68,98,200	1,27,886	15,70,26,086
61	Agriculture ..	305, Agriculture ..	1,60,600	10	1,60,610
66	Dairy Development ..	311, Dairy Development ..	9,69,044	9,69,044
		Total—Agriculture and Co-operation Department.	15,80,27,844	1,27,896	15,81,55,740

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
Education and Youth Services Department					
71	Education ..	277, Education ..	8,06,120	3,064	8,09,184
		Total—Education and Youth Services Department.	8,06,120	3,064	8,09,184
Urban Development and Public Health Department					
80	Medical ..	280, Medical ..	12,90,730	12,90,730
82	Public Health, Sanitation and Water Supply.	282, Public Health, Sanitation and Water Supply.	26,04,090	26,04,090
83	Urban Development ..	284 Urban Development.	10	10
		Total—Urban Development and Public Health Department.	38,94,830	38,94,830
Finance Department					
93	Treasury and Accounts Administration.	254, Treasury and Accounts Administration.	10	10
94	Other Administrative Services.	265, Other Administrative Services.	10	10
95	Pensions and Other Retirement Benefits.	266, Pensions and Other Retirement Benefits.	24,50,000	24,50,000
		Total—Finance Department.	24,50,020	24,50,020
Public Works and Housing Department					
110	Roads and Bridges ..	337, Roads and Bridges ..	30	30
111	Public Works and Administrative and Functional Buildings.	259, Public Works ..	17,49,010	17,49,010
		Total—Public Works and Housing Department.	17,49,040	17,49,040
Irrigation Department					
119	Water and Power Development Services.	331, Water and Power Development Services.	1,00,000	1,00,000
		Total—Irrigation Department.	1,00,000	1,00,000

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
Law and Judiciary Department					
122	Secretariat Services. General	252, Secretariat General Services.	64,000	64,000
Total—Law and Judiciary Department.			64,000	64,000
Industries, Energy and Labour Department					
131	Stationery and Printing	258, Stationery and Printing.	10	10
133	Labour and Employment.	287, Labour and Employment	10	10
136	Industries	320, Industries	66,75,000	66,75,000
137	Village and Small Industries.	321, Village and Small Industries.	1,14,33,000	1,14,33,000
Total—Industries, Energy and Labour Department.			1,81,08,020	1,81,08,020
Rural Development Department					
143	District Administration	253, District Administration.	77,33,000	77,33,000
147	Public Health, Sanitation and Water Supply.	282, Public Health, Sanitation and Water Supply.	97,00,010	97,00,010
Total—Rural Development Department.			1,74,33,010	1,74,33,010
Food and Civil Supplies Department					
164	Food	309, Food	27,000	27,000
Total—Food and Civil Supplies Department.			27,000	27,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
	Social Welfare, Cultural Affairs, Sports and Tourism Department				
171	Social Security and Welfare.	288, Social Security and Welfare.	4,44,010	4,44,010
174	Revenue Expenditure on Tribal Area Development Sub-Plan.	277, Education 288, Social Security and Welfare. 298, Co-operation	3,26,12,020	3,26,12,020
		Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.	3,30,56,030	3,30,56,030
	Planning Department				
179	Agriculture ..	305, Agriculture ..	10,39,020	10,39,020
180	Area Development ..	308, Area Development.	1,83,000	1,83,000
181	Community Development.	314, Community Development.	10	10
		Total—Planning Department	12,22,030	12,22,030
	Maharashtra Legislature Secretariat				
184	Parliament/State/Union Territory Legislature.	211, Parliament/State/Union Territory Legislature.	10	10
		Total—Maharashtra Legislature Secretariat.	10	10
		Total—A-Expenditure on Revenue Account.	24,00,00,964	1,57,960	24,01,58,924
	B-EXPENDITURE ON CAPITAL ACCOUNT				
	Agriculture and Co-operation Department				
193	Capital Outlay on Co-operation.	498, Capital Outlay on Co-operation.	1,55,79,820	1,55,79,820
196	Capital Outlay on Animal Husbandry.	510, Capital Outlay on Animal Husbandry	10	10
197	Capital Outlay on Dairy Development.	511, Capital Outlay on Dairy Development.	20,00,000	20,00,000
		Total—Agriculture and Co-operation Department.	1,75,79,830	1,75,79,830

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)		(4)	
			Rs.	Rs.	Rs.
	Public Works and Housing Department				
204	Capital Outlay on Roads and Bridges.	537, Capital Outlay on Roads and Bridges.	40	40
		Total—Public Works and Housing Department.	40	40
	Irrigation Department				
209	Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.	533, Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects.	5,75,00,060	5,75,00,060
		Total—Irrigation Department.	5,75,00,060	5,75,00,060
	Industries, Energy and Labour Department				
211	Capital Outlay on Industrial Research and Development.	520, Capital Outlay on Industrial Research and Development.	75,00,000	75,00,000
212	Capital Outlay on Village and Small Industries.	521, Capital Outlay on Village and Small Industries.	7,59,908	7,59,908
213	Capital Outlay on Consumer Industries.	526, Capital Outlay on Consumer Industries.	6,32,445	6,32,445
		Total—Industries, Energy and Labour Department.	82,59,908	6,32,445	88,92,353
	Rural Development Department				
216	Capital Outlay on Minor Irrigation, Soil Conservation and Area Development.	506, Capital Outlay on Minor Irrigation, Soil Conservation and Area Development.	30,910	30,910
		Total—Rural Development Department.	30,910	30,910
		Total—B-Expenditure on Capital Account.	8,33,70,748	6,32,445	8,40,03,193
	C-EXPENDITURE UNDER DEBT HEADS				
	Revenue and Forests Department				
228	Loans for Social Security and Welfare.	688, Loans for Social Security and Welfare.	1,30,00,000	1,30,00,000
		Total—Revenue and Forests Department.	1,30,00,000	1,30,00,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
Agriculture and Co-operation Department					
235	Loans for Co-operation	698, Loans for Co-operation.	1,11,47,830	1,11,47,830
236	Loans for Agriculture ..	705, Loans for Agriculture	4,00,00,000	4,00,00,000
		Total—Agriculture and Co-operation Department.	5,11,47,830	5,11,47,830
Urban Development and Public Health Department					
243	Loans for Public Health, Sanitation and Water Supply.	682, Loans for Public Health, Sanitation and Water Supply.	2,07,00,000	2,07,00,000
244	Loans for Urban Development.	684, Loans for Urban Development.	1,63,00,000	1,63,00,000
		Total—Urban Development and Public Health Department.	3,70,00,000	3,70,00,000
Public Works and Housing Department					
252	Loans for Housing ..	683, Loans for Housing..	90,00,000	90,00,000
		Total—Public Works and Housing Department.	90,00,000	90,00,000
Industries, Energy and Labour Department					
260	Loans for Industrial Research and Development.	720, Loans for Industrial Research and Development.	2,70,00,000	2,70,00,000
262	Loans for Consumer Industries.	726, Loans for Consumer Industries.	63,24,000	63,24,000
		Total—Industries, Energy and Labour Department.	3,33,24,000	3,33,24,000
Social Welfare, Cultural Affairs, Sports and Tourism Department					
276	Loans for other Transport and Communication Services.	744, Loans for other Transport and Communication Services.	21,74,000	21,74,000
		Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.	21,74,000	21,74,000
		Total—C-Expenditure under Debt Heads.	14,56,45,830	14,56,45,830
		Grand Total ..	46,90,17,542	7,90,405	46,98,07,947

STATEMENT OF OBJECTS AND REASONS

This Bill is introduced in pursuance of article 204 of the Constitution of India, read with Article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 1978-79. The amounts are shown below:—

	Rs.
(a) Revenue Expenditure	24,01,58,924
(b) Capital Expenditure	8,40,03,193
(c) Expenditure under Debt Heads	14,56,45,830
Total	<u>46,98,07,947</u>

(Signed) S. G. PAWAR.

Dated the 27th July 1978.

GOVERNOR'S RECOMMENDATION UNDER ARTICLE 207 OF THE
CONSTITUTION OF INDIA

In exercise of the powers conferred upon him by clause (1) of Article 207 of the Constitution of India, the Governor of Maharashtra is pleased to recommend to the Maharashtra Legislative Assembly, the consideration of the Maharashtra (Second Supplementary) Appropriation Bill, 1978.

By order and in the name of the Governor of Maharashtra,

M. G. MUZUMDAR,
Deputy Secretary to the Government of Maharashtra,
Law and Judiciary Department.

Bombay, dated the 27th July 1978.